NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/111/2016

NAME OF THE PETITIONER(S)

: B. Adi Narayana Reddy & another

NAME OF THE RESPONDENT(S)

: Adarsh Estates Private Limited & 5 others

UNDER SECTION

: 111, 397/398, 402 & 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) Saivihan W Hai Krankan man Counsel Nor

Sai Vil

T.K. Bhaskas Akhil Jain

Counsel for Petitioners

LINE

<u>ORDER</u>

Counsels for both the parties are present. Counsel for Petitioner submitted a memo stating therein that the name of the Company has been struck off by the ROC and time be granted for taking steps to get the name restored. Counsel for R1 to R4 has no objection to the submission of the Counsel for the Petitioner. At request, time is enlarged. Put up on 25.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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